

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/3/241/AMR/2024		Sec 241 & 242 of Companies Act, 2013 R/w Rule 11 of the NCLT Rules, 2016	Sri.Veera Bhoga Vasanta Nayudu Sabbavarapu & Anr Vs Sunray Resorts Private Limited & Ors

ORDER

Present: Mr. Nitish Bandari, Ld. Counsel for the Petitioners.

Ms. Rishika Kumar & Mr. Amir Bavani, Ld. Counsels for R1.

Mr. S. Ravi, Ld. Sr. Counsel along with Mr. Naresh Kumar Sangam,
Ld.Counsel for R2 to R5.

None appears for R6 & R7.

Counter of R1 & R2 filed. It is stated by the Ld. Sr. Counsel for R2 to R5 that he has been filed an adoption memo on behalf of R3 to R5, adopting the counter of R2. For filing rejoinder, if any, within next 3 weeks. List the matter on 07.08.2024.

Self

SANJAY PURI
MEMBER (TECHNICAL)

Self

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)